

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 217

961/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 23(1), New Delhi

.....APPLICANT/PETITIONER

Vs.

M/s. ROC in the matter of M/s. Shakambri Electricals Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 252

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the RoC

: Asst ROC on behalf of ROC DELHI

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **10.07.2023.**

Sd/-
(Court Officer)